

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1904**  
TO BE ANSWERED ON 06.03.2020

**CONSTRUCTION OF ALL-WEATHER ROADS FOR CONNECTING EVERY  
VILLAGE**

**1904. SHRI RAM NATH THAKUR:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that Government, under Pradhan Mantri Gram Sadak Yojana (PMGSY), proposes to link each small village with all-weather roads in the country;
- (b) if so, the time-line fixed to achieve the target of this plan; and
- (c) the number of roads being built under the said scheme that are incomplete in the country till date and the number of such villages where the roads are yet to be built?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

(a) to (c): The Government launched Pradhan Mantri Gram Sadak Yojana (PMGSY) in December 2000, as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Union Territories, Deserts and Tribal Areas as per 2001 census) in the core network for uplifting the socio-economic condition of the rural population. In the critical Left Wing Extremism affected blocks (as identified by Ministry of Home Affairs), additional relaxation has been given to connect habitations with population 100 persons and above (2001 census). The unit for PMGSY is a Habitation and not a Revenue village or a Panchayat. All the eligible and feasible habitations of 250+ and above population size were targeted for all-weather road connectivity by March, 2019. As on 4<sup>th</sup> March, 2020, out of the 1, 78, 184 eligible unconnected habitations of designated population size identified for coverage under PMGSY; 1,68,078 habitations have been connected through all-weather roads including 16,086 habitations connected by States out of their own resources. 4,300 habitations have been either dropped or are non-feasible. Of the remaining 5,806 sanctioned habitations, States have reported that road works to connect 2,158 habitations are stalled as of now due to reasons such as non receipt of forest clearance, pending land issues and Court cases etc. The balance 3,648 habitations are targeted for completion at the earliest.

The number of road works sanctioned, completed and in-progress under all ongoing interventions/verticals of PMGSY is given at **Annexure**.

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**ANNEXURE -I****Annexure referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question no 1904 for answer on 6.03.2020**

<b>Sr.No.</b>	<b>State Name</b>	<b>No of Roadwork Sanctioned</b>	<b>No of Road Work Completed</b>	<b>No. of Road work in Progress</b>
1	Andaman And Nicobar Islands	70	0	70
2	Andhra Pradesh	4,925	4,517	408
3	Arunachal Pradesh	1,391	895	496
4	Assam	8,724	6,619	2,105
5	Bihar	18,129	16,423	1,706
6	Chhattisgarh	8,659	7,111	1,548
7	Goa	90	70	20
8	Gujarat	4,526	4,519	7
9	Haryana	514	514	0
10	Himachal Pradesh	3,605	2,590	1,015
11	Jammu and Kashmir*	3,403	1,870	1,533
12	Jharkhand	7,604	6,391	1,213
13	Karnataka	4,036	3,591	445
14	Kerala	1,532	1,438	94
15	Madhya Pradesh	19,444	18,856	588
16	Maharashtra	6,070	5,865	205
17	Manipur	1,914	1,461	453
18	Meghalaya	1,178	595	583
19	Mizoram	351	212	139
20	Nagaland	356	297	59
21	Odisha	16,598	14,624	1,974
22	Punjab	1,173	1,171	2
23	Rajasthan	17,451	17,184	267
24	Sikkim	995	782	213
25	Tamilnadu	8,837	8,080	757
26	Telangana	3,098	2,928	170
27	Tripura	1,412	1,256	156
28	Uttar Pradesh	18,566	18,441	125
29	Uttarakhand	2,284	1,247	1,037
30	West Bengal	7,325	6,170	1,155
	Total	174,260	155,717	18,543

\* Inclusive of UTs of Jammu &amp; Kashmir and Ladakh.

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